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ITEM NO.109

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8415 OF 2009

ASST.ENGINEER,RAJASTHAN DEV.CORP.& ANR.

Appellant (s)

VERSUS

GITAM SINGH

Respondent(s)

Date: 22/01/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Appellant(s) Ms. Shobha,Adv.

Mr Atul Chaubey, Adv.

Mr. Ashok Singh, Adv.

For Respondent(s)

Mr. Sushil Kumar Jain, Adv.

Mr. Puneet Jain, Adv.

Mr. Naushad Ahmad Khan, Adv.

Mr. Nakibru Rahman, Ad. for

Mr. Aftab Ali Khan,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

|(Pardeep Kumar)
|Court Master

|(Renu Diwan)
|Court Master

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